

14.56 Hrs

RE: BOMB BLAST AT SURAT RAILWAY
STATION

[Translation]

SHRI KASHIRAM RANA (Surat): Mr. Deputy Speaker, Sir, I am on a point of order. I have been informed that a bomb has exploded in a train at 10 a.m. at Surat Railway Station in which 10-12 persons were killed and 26-27 injured. I would like to urge the Government to make a statement in this regard before the adjournment of the House today.

Mr. Deputy Speaker, Sir, an hon. Member has referred a similar incident yesterday. This has become a routine matter in our country. The incidents of bomb blasts are taking place at one place or the other daily. I would like to know whether Government is vigilant about it or not? These incidents are posing a threat to the security of the country. The Government is doing nothing. Therefore, it is my submission that Government should make a statement in this regard.

DR. K.D. JESWANI (Khedra): Mr. Deputy Speaker, Sir, two persons have died in similar incident of a bomb blast in Ahmedabad. This happened yesterday. It seems that the Government is not at all concerned in this regard. I would also like to urge the Government, through you, to make a detailed statement in this regard before the adjournment of the House for the day.

[English]

MR. DEPUTY SPEAKER: Kindly excuse me. When the hon. Member is on his legs, you have raised a point of order. There is no point of order. Suppose if you want to raise this issue, you could have raised it afterwards his speech is completed.

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): The point is this. Why is that instead

of Government reaching us, we have to raise it in the House? A bomb blast has taken place this morning and the Government is totally silent on that point, although we have already spent four hours of Parliament's sitting. Therefore, at least what you should do is that you should instruct the Government that they should come before the end of today's sitting and report to us as to what exactly has happened and what preventive steps they have additionally taken. That you should instruct them. This is very very unfortunate. Every time we have to raise these issues and the Government would not come on its own to state what is happening in the country.

Therefore, Sir, as he has stated, the Government - one senior Minister is at present there and he should take the responsibility to contact his Cabinet Member - should come forward and give the report. You should assure the House that they will come before the House by this evening.

SHRI P.C. THOMAS (Muvattupuzha): Sir, I also him.

[Translation]

DR. K.D. JESWANI (KHEDA): Mr. Deputy Speaker, Sir, Ahmedabad is a very sensitive area. There had been communal riots. These have since been checked with great difficulty. The elections to Legislative Assembly are being held in near future. Such incidents of bomb blasts can create a very dangerous situation, not only for Gujarat but for the whole country. Therefore, I would like to submit that Government should make a statement in this regard.

DR. S.P. YADAV (SAMBHAL): Mr. Deputy Speaker, Sir, it is quite surprising that we, the Members are giving information here about happenings in the country and the Ministers are not getting any information. Has C.I.D. of the Government stopped working? What is it doing? Why Ministers are not getting any information? This is a very grave situation. I am of the opinion that Government should provide information to

the House regarding such incidents. Through you, I would like to make a demand that Government should provide information in this regard to the House before the adjournment of the House for the day.

[English]

15.00 hrs

MR. DEPUTY SPEAKER: You have brought this instance to the notice of the / Governemnt. the hon. Minister is on his legs to respond to your clarifications.

SHRI RAM NAIK (BOMBAY NORTH): There is a wider implication because there are bye-elections in gujarat. Today in Surat, the constituency of Mr. Rana there is a sammelan of Sadhus. So, these are all important things. It is necessary that the Minister must make a statement today before the House adjourns.

[Translation]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): I would apprise the Minister of home affairs with the feelings expressed by Members.

15.01 hrs

[English]

GENERAL BUDGET 1993-94 - GENERAL DISCUSSION-contd.

MR. DEPUTY SPEAKER: Mr. Lal now you can start your speech again.

SHRI RUPCHAND PAL (Hooghly): I have been speaking about the full convertibility of the rupee on the trade account and the claim made by the Governemnt about the stabilisation of the rupee and appreciation of the rupee vis-a-vis dollar.

We know the history of the Indian currency Indian currency was begged to - sterling pounds, then to a basket of currencies than to the dollar. What is happening today? Dollar itself is unstable. The United states is the most indebted country in the world.

1502 hrs

[SHRI NITISH KUMAR - in the Chair]

They have to borrow from Japan. Now I am giving you the figures of the last week. Vis-a-vis Deutschmark, the Indian Rupee has declined sharply; vis-a-vis Yen, the Rupee is declining.

the government is claiming that the inflation rate has come down. But the anomaly is there. The figures of the wholesale price index are never reflected when you go to the market. Why is it so? Why is this anomaly? Why is there such a disparity? It is there because there is a difference in the weightage. the food prices are going up. Expenses in education and medical care are going up, but they are never reflected in the wholesale price index. In the consumer price index, the food group is 57 per cent while in the wholesale price index, the weightage of food grains production is only 29.57 per cent. In the consumer price index, the weightage for education, health care, medical care, etc. is 16.56 per cent. But there is no such weightage for health care, education in the wholesale price index. They claim that the inflation rate has come down. It is also another deception.

Not less than 30 crore of people are living below the poverty line. The food subsidy, as has been agreed to by all sections of the House, is something very essential for these people but, in real terms, the govt is withdrawing food subsidy as per the dictates of the IMF and the world Bank.

PDS is being dismantled. What will happen to the poor people of this country? This Governemnt is not only ought to destroy the PDS structure and dismantle the public sector undertakings, but they are not satisfied with the only.